


Allahabad Bench

C A No. 53/ALD/2019

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.10.2019

NAME OF THE COMPANY: ROC V/s M/s Nirmala Sahu Business Complex Pvt Ltd

SECTION OF THE COMPANIES ACT: 252(1) of Companies Act 2013

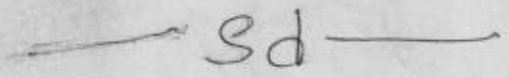
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Krishna Dev Das	Adv	Applicant/ROC	
2.				

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Due to paucity of time, the matter could not be taken up.

List the matter on 25th November, 2019.

Dated: 22.10.2019



A.R.K. SINHA
MEMBER (J)